

22,23

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 183 of 2017 with C.P. No. 68/241-246/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

Name of the Company: Shailesh P Gonawala & Ors.
V/s.
Shree Saisang Associates Pvt Ltd. & Ors.


Section of the Companies Act: Section 241-246 r/w 213, 447, 448 of the
Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Respondent 2,4,5,7,8	
2.				

ORDER

None present for Original Petitioner. Learned PCS Mr. Dhiren Dave present for Original Respondent No.2 and 4. Learned PCS Mr. Bhairav Shukla present for Original Respondent No. 3.

List the matter on 11.09.2017 for hearing arguments of Respondents.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of August, 2017.